(b) Government is implementing a Scheme of Assistance to Voluntary Organisations for Prohibition and Drug Abuse Prevention under which grant-in-aid is given to voluntary organisations for providing services such as identification, treatment, counselling, follow-up, rehabilitation, awareness education etc. for drug abuse prevention, besides education work for prohibition. The provision is made under this Scheme to assist universities including schools of social work or such other institutions

of higher learning also. 90% of the cost of project is borne by the Govt, of India. In addition, the Ministry of Welfare is also engaged in educating the Masses and creating Public Awareness about Drug Abuse Prevention

through mass media including advertisements, Radio, Video spots/Quickies, Films and educative print material.

- (c) Narcotic Drugs and Psychotropic Substances Act, 1985 provides for death penalty in cases of certain second offences.
- (d) State-wise information of convictions is not maintained. However, the following number of convictions were reported to the Narcotics Control Bureau:

1994 1995 1996 (Upto 31.08.1996) 1245 2456 1472

Consulting agency to study expansion of Cochin Port

3097. SHRITHENNALA BALAKRISHNA PILLAI: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Government have appointed any consulting agency to study the expansion of Cochin Port;
 - (b) if so, the details thereof;
- (c) whether the consulting agency has submitted its report;
 - (d) if so, the details thereof; and
- (e) if not, by when is it likely submit its report?

THE MINISTER OF SURFACE TRANSPORT (SHRI I.G. VENKATRAM AN), (a) No, Sir.

(b) to (e) Do not arise.

Electronic Telephone Exchanges under the Expansion Programme

3098. SHRI RAJUBHAI A. PARMAR: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government had proposed to set up electronic telephone exchanges in the country during 1992-93 and 1993-94 under the expansion programme;
 - (b) if so, the details thereof;
- (c) whether any cut is being effected in the quota meant for Gujarat in regard to those exchanges; and
 - (d) if so, the reasons therefor?

THE MINISTER OF COMMUNICA-TIONS (SHRI BENI PRASAD VERMA): (a) and (b) The targets for setting up telephone exchanges in the country during 1992-93 and 1993-94 are given in the enclosed statement (See below)

- (c) No, Sir, the targets for both years were achieved in Gujarat.
 - (d) Does not arise.

Statement

Statewise targets for setting up Electronic Telephone Exchanges in the country during 1992-93 and 1993-94

s.	Name of State/	1992-93	1993-94
N	Circle	(Gross	(Gross
o.		Lines)	Lines)
		Target	Target
1.	Andhra Pradesh	132376	153760
2.	Assam	20920	22480
3.	Bihar	32420	67220
4.	Gujarat, incl. UT of Nagar Haveli, Dama 146700		197060
5.	Haryana Himachal	61120	61860
5.	Pradesh	14600	21280
7.	Jammu & Kashmir	14712	13280
8.	Karnataka	83032	155996
9.	Kerala incl, UT of	158800	124900
10	Lakshadweep Madhya Pradesh	105900	115200